

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI BENCH

Original Application No. 13 of 2022 (SZ)

IN THE MATTER OF:

DARU NAGARAJU

.....APPLICANT(S)

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENT(S)

**COUNTER AFFIDAVIT ON BEHALF OF THE MINISTRY OF ENVIRONMENT,
FOREST AND CLIMATE CHANGE, RESPONDENT No.1 .**

I, Dr.E. Arockia Lenin, working as Scientist 'C' in the Ministry of Environment, Forest and Climate Change (MoEF&CC), at Hyderabad, I do hereby solemnly affirm and declare as under:

1. That I am duly authorized by the Ministry of Environment, Forest and Climate Change, Respondent no.1 to swear this affidavit and I am conversant with the facts and circumstances of the present case and am thereby competent to depose as under:
2. The present application is filed against the Respondent no. 5 (G.T.N Engineering Company) for discharging of untreated effluent of the company in the neighbouring agriculture land and water bodies.
3. That the answering Respondent no. 1 is primarily engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution, prescribing environmental standards which are implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs). The SPCBs/PCCs are required to enforce these standards and monitor the compliance by industries.

Besides, the concerned State Pollution Control Boards/ Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protection and improving the quality of environment as well as prevention, control and abatement of environmental pollution including issue involve in the instant matter.



24 FEB 2022

Dr. E. AROCKIA LENIN
Scientist 'C'
Deputy Director
Ministry of Environment Forest & Climate Change
Integrated Regional Office, Hyderabad-500 004.

4. It is humbly prayed that the Hon'ble Tribunal may kindly pass such order(s) as may deemed fit and proper in the facts and circumstances of this case.

DEPONENT
Dr. E. ARCOXIA LENIN
Scientist 'C'
Deputy Director
Ministry of Environment Forest & Climate Change
Integrated Regional Office, Hyderabad-500 004.

VERIFICATION:

Verified at Hyderabad on this the 24th day of February 2022 that the contents of this reply affidavit based on official record(s) maintained and information available in the office are correct to my knowledge and belief. No part of it is false and nothing has been concealed there from.



ATTESTED

(Handwritten signature of A.B. Narsing Rao)
A. B. NARSING RAO
B.Sc., LL.B
ADVOCATE & NOTARY
H No. 1-7-631/2/E, Gemini Colony,
Ramnagar, Musheerabad,
Hyderabad-48 T.S. India

DEPONENT
Dr. E. ARCOXIA LENIN
Scientist 'C'
Deputy Director
Ministry of Environment Forest & Climate Change
Integrated Regional Office, Hyderabad-500 004.

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